

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016  
NAME OF THE THE CORPORATE DEBTOR  
DATE OF COMEMNCEMENT OF CIRP  
LIST OF CREDITORS AS ON

SHRIVALLABH PITTIE INDUSTRIES LIMITED  
07/03/24  
30/09/24

SN	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING %					
1	Deputy Commissioner Income Tax	Central Government	15/03/24	94,67,09,204.00	0.00	Income Tax	No	0.00%	0.00	0.00	0.00	94,67,09,204.00	large number of appeals of CD upheld and of deptt dismissed by ITAT. Reconciliation, if the same pertain to the orders referred to in the claim awaited from deptt as well as CD.
2	Regional Director ESIC	Central Government	27/03/24	4,66,799.00	4,66,799.00	ESIC dues	No	0.00%	0.00	0.00	0.00	0.00	Claim revised downwards on 8/4/24
3	Commissioner of Customs JNCH	Central Government	09/05/24	20,28,03,177.00	0.00	EPCG authori	No	0.00%	0.00	0.00	0.00	20,28,03,177.00	CD claims that all compliances done and BG reversed. Confirmation awaited from the bank and Customs deptt
4	Jt Commissioner State tax	State Government	19/07/24	2,06,60,659.00	2,06,60,659.00	State tax , interest and penalty	No	0.00%	0.00	0.00	0.00	0.00	State tax , and interest/ penalty thereon vide pre CIRP orders
5	EPFO - Regional office Rajasthan	State Government	26/07/24	1,58,60,352.00	9,76,737.00	EPFO Authori	No	0.00%	0.00	0.00	1,48,83,615.00		Claimed amt revised as revised form B has been received & clarification of the amount claimed have been sought
				<b>1,18,65,00,191.00</b>	<b>2,21,04,195.00</b>	<b>0.00</b>		<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>1,48,83,615.00</b>	<b>1,14,95,12,381.00</b>	